

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO.140(ND)/2014
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President


SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 24.04.2017

NAME OF THE COMPANY: Shiv Sevak Singh & ors.
Vs
M/s. VIL Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

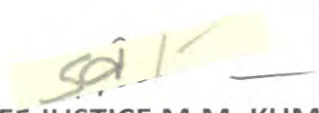
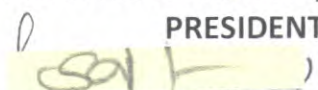
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mr. Saunabh Kalia		} ADV Respondents	} Saunabh Kalia
2.	Ms. Saunabh Gogia			

1.	MR. DINESH AGNANI, SR. ADV.	} FOR CLAIMANTS	}	
2.	MS. LEENA TUTEJA, ADV.			
3.	MR. ISHAAN CHAWLA, ADV.			

ORDER

On the request made by Learned Counsels for the parties, the hearing is
deferred to 08.05.2017

List for further arguments on 08.5.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
24.4.2017